

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1899
ANSWERED ON 02.08.2022

SOLAR ROOFTOP SCHEME

1899#. SHRI SATISH CHANDRA DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that Government has launched the Rooftop Solar Scheme with Central assistance;
- (b) if so, the details of its provisions, targets and earmarked Central assistance along with its State-wise achievements so far;
- (c) whether common man can also take advantage of this scheme and the manner in which advantage could be taken; and
- (d) whether there is a provision to buy and sell the electricity generated under this scheme, if so, the number of solar roofs that have been installed, particularly in Bihar so far?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) Ministry of New and Renewable Energy launched Rooftop Solar Programme Phase II in March 2019, which inter alia provides for achieving 4000 MW rooftop solar (RTS) capacity through Central Financial Assistance (CFA) in residential sector.

For individual households CFA upto 40% of the benchmark cost is provided for RTS projects upto 3 kW capacities and upto 20% for RTS system capacity beyond 3 kW and up to 10 kW. For Group Housing Societies/Residential Welfare Associations (GHS/RWA), CFA is limited to 20% for RTS plants for supply of power to common facilities of maximum 500 kW capacity.

Further, incentives upto 5% of the benchmark cost for RTS capacity addition in a year beyond 10% and up to 15% of the base line RTS capacity at the end of the previous year; and incentives upto 10% of the benchmark cost for RTS capacity addition in a year beyond 15% of the base line RTS capacity at the end of the previous year is being provided to the electricity distribution companies (DISCOMs).

The Programme is demand driven and no state-wise allocation of capacity is made under the Programme.

The Programme is open for all citizens of the country for installation of RTS as per Programme guidelines.

To make the process further simple for the common man Ministry has issued procedure for simplification of Rooftop Solar Programme. Under simplified procedure, interested residential

consumers from any part of the country can apply on the National Portal for rooftop solar. The consumer will have the choice to select any vendor registered with DISCOMs and choose the solar equipment. The subsidy is fixed and same for the entire country. DISCOMs role will be limited to issuing technical feasibility approval, installation of net-meter and inspection of the system. After installation and inspection of the system, subsidy will be released directly in the bank account of the consumer. All the processes starting from registration of application till the release of subsidy can be tracked online in the portal. The vendor registration process has also been made simple.

Provisions to buy and sell solar power generated by rooftop solar plants under this Programme are determined in regulations issued by the respective State Electricity Regulatory Commission/Joint Electricity Regulatory Commission in this regard.

Till 30.6.2022, total 1385.8 MW rooftop solar capacity, including around 2 MW capacity in the state of Bihar, has been achieved under the Programme in the residential sector. State wise details are given as **Annexure**.

Annexure referred to part (a) to (d) of Rajya Sabha unstarred question no. 1899 on Solar Rooftop Scheme to be answered on 02.08.2022

Rooftop solar capacity achieved under the Rooftop Solar Programme Ph-II in residential sector till 30.6.2022

S.No.	States/UTs	Capacity installed in residential sector (MW)
1	Andhra Pradesh	0.56
2	Assam	0.20
3	Bihar	1.93
4	Chandigarh	18.05
5	Chhattisgarh	0.95
6	Goa	1.96
7	Gujarat	1166.55
8	Haryana	23.21
9	Himachal Pradesh	0.78
10	Jharkhand	0.88
11	Kerala	39.59
12	Madhya Pradesh	18.44
13	Maharashtra	2.29
14	Manipur	0.18
15	Mizoram	0.19
16	NCT of Delhi	2.64
17	Odisha	0.00
18	Puducherry	0.01
19	Punjab	15.83
20	Rajasthan	36.49
21	Telangana	21.44
22	Uttarakhand	9.99
23	Uttar Pradesh	23.69
Total		1385.82